

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA  
UNSTARRED QUESTION No. 1643  
TO BE ANSWERED ON JULY 26, 2017

FRAUD CONTRACTORS

No. 1643 DR. A. SAMPATH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether it has come to the notice of the Government that the fraud contractors in the projects assigned by the Ministry are on the rise;
- (b) if so, the details of cases registered during the last three years and the current year against contractors for poor quality work on the projects assigned by the Ministry, State-wise; and
- (c) the details of cases in which the contractors and associated people have been convicted, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN  
AFFAIRS  
( RAO INDERJIT SINGH)

(a) No, Madam.

(b) & (c) No cases have been registered against contractors for poor quality work by the Central Public Works Department, during the last three years and the current year.

\*\*\*\*\*